

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 61 of 2012 &
I.A. No. 280 of 2012**

Dated : 2nd January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**B.S.E.S. Rajdhani Power Ltd. ...Appellant (s)
Versus
Delhi Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Mansoor Ali Shoket &
Mr. Vishal Anand

Counsel for the Respondent (s) : Mr. Ravi S.S. Chauhan for DERC
Ms. Rinku Gautam, JD(TF)
Mr. K.M. Verma, JD (Law) &
Mr. Kaabir, JLO, DERC
Ms. Swapna Seshdari, Amicus Curie

Mr. A.K. Datta,
Mr. Rajiv Kakria
Mr. B.S. Sachdev
Mr. Mukesh Sood
Mr. H. Khan
Mr. H.M. Sharma (Consumers)

**Appeal No. 62 of 2012 &
I.A. No. 281 of 2012**

**B.S.E.S. Yamuna Power Ltd. ...Appellant (s)
Versus
Delhi Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Aashish Gupta
Ms. Tarunima Vijra &
Mr. Aditya Nayyar

Counsel for the Respondent (s) : Mr. Ravi S.S. Chauhan for DERC
Ms. Rinku Gautam, JD(TF)
Mr. K.M. Verma, JD (Law) &
Mr. Kaabir, JLO, DERC
Ms. Swapna Seshdari, Amicus Curie

Mr. A.K. Datta,
Mr. Rajiv Kakria
Mr. B.S. Sachdev
Mr. Mukesh Sood
Mr. H. Khan (Consumers)

ORDER

Mr. S. Ganesh, Sr. Advocate has argued at length on merits of the matter.

For making his further submissions, post the matters on **21st January, 2013** at
2.30 p.m.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs